

NATIONAL COMPANY LAW TRIBUNAL

COURT-V, MUMBAI BENCH

21. C.P.(CAA)/126(MB)2023 C.A.(CAA)/15(MB)2023

CORAM:

MS. MADHU SINHA,
MEMBER (T)

SH. KULDIP KUMAR KAREER,
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **12.05.2023**.

NAME OF THE PARTIES: DSV AIR & SEA PRIVATE LIMITED

SECTION: 230-232 OF THE COMPANIES ACT, 2013

ORDER

Mr. Shruti Kelji, Ld. Counsel appearing for the Petitioner is present through virtual hearing.

At the request of the Petitioner, the matter is adjourned to 17.05.2023.

Sd/-
MADHU SINHA
Member(Technical)

Sd/-
KULDIP KUMAR KAREER
Member(Judicial)